

(2022) 10 AP CK 0043

Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No. 5186 Of 2022

Burjabariki Krishna
Murthy

APPELLANT

Vs

State Of Andhra
Pradesh & Others

RESPONDENT

Date of Decision: Oct. 27, 2022

Acts Referred:

- Indian Penal Code, 1860 - Section 147, 148, 149, 307, 324, 447
- Code Of Criminal Procedure, 1973 - Section 41A

Citation: (2022) 10 AP CK 0043

Hon'ble Judges: R.Raghunandan Rao, J

Bench: Single Bench

Advocate: Kancharla Palli Siva Rama Prasad

Final Decision: Disposed Of

Judgement